

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105//2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

H. KARTHICK SESHADRE
V. HARZ KUMAR
for DYER & THOMAS

Counsel for R3 & R4

[Signature]

[Signature] Venkatesh

COUNSEL for R & R

[Signature]

Counsel for the Petitioner present. Counsel for R3 and R4 along with the Respondents in person, present. The Counsel for the Petitioner during the last hearing has made a suggestion to this Bench that since the 1st Respondent company is closely held and the dispute is among the family members, it will be appropriate if an elderly person of the family is appointed as Mediator. The Respondents have suggested the name of Shri Gopi Rajagopal, the cousin brother of the family, to which the Petitioner did not agree. In the circumstance, the parties are given last and final opportunity to submit the name of the mutually agreeable person for appointment as Mediator failing which this Bench will appoint Mediator on its own on the next hearing. Put up on 28.07.2017 at 10.30.A.M.

[Signature]
(S. VIJAYARAGHAVAN)
Member (Technical)

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)